

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3454**

TO BE ANSWERED ON THE 08, AUGUST, 2017 / SHRAVANA 17, 1939 (SAKA)

PROSECUTION UNDER PREVENTION OF CORRUPTION ACT

3454. SHRI TARIQ ANWAR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) Whether it is necessary to get the approval for issuing sanction orders to prosecute members of Union Council of Ministers under the Prevention of Corruption Act; and

(b) if so, the names of the Members of Union Council of Ministers from 1991 to 2005 approved for issuing sanction letter, year-wise?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a): Yes

(b): Information is being collected and will be laid on the table of the house.
